

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**  
**Application No.154 of 2016 (SZ)**

Applicant(s)

Respondent(s)

1.Human Rights & Consumer Protection  
Cell Trust rep. by its Chairman  
Thakur Rajkumar Singh, Hyderabad

2.M. Sunitha  
3. P. Suresh

4. G. Kavitha Bai

1. The State of Telangana  
rep. by Chief Secretary, Hyderabad

2. The Special Secretary, Govt. Of  
Telangana, Municipal Admn., &  
Urban Devp. Dept, Hyderabad

3. The Special Chief Secretary  
Govt. Of ITelangana, Panchayat Raj &  
Rural IDevp. Hyderabad

4. The Metropolitan Commissioner  
Hyderabad Metropolitan Devp. Authority  
Hyderabad

5. The District Collector,  
Ranga Reddy District

6. The District Panchayat Officer  
Ranga Reddy District

7. The Executive Officer/Village Secretary  
Puppalanguda Gram kPanchayat

8. Dhanunjaya Rao

9. Ramesh Gambheer

Counsel appearing for applicant

Counsel appearing for respondents

Mr.Thakur Rajkumar Singh  
Party – in – person

Mrs.Yasmeen Ali for R1 to R3, & R5 to R7  
Mr. T.Sai Krishnan for R4  
M/s.K.Sai Rama Murthy, K.Shankar  
& Jayanthi for R8 & R9

Note of the Registry	Orders of the Tribunal
Item No. 6	Date: 10th July, 2017  The 8 <sup>th</sup> and 9 <sup>th</sup> respondents have filed reply after serving copy to the learned counsel appearing for the applicant. Likewise,

the 7<sup>th</sup> respondent seeks permission to file reply during the course of the day. She may do so after serving copy to the learned counsel appearing for the applicant. The other respondents shall file reply within two weeks from today after serving copy to the learned counsel appearing for the other side who shall be entitled to file rejoinder, if any within two weeks thereafter.

Post this application on 16.08.2017.

....., JM  
(Justice Dr. P. Jyothimani)

.....EM  
(Shri P.S. Rao)

